

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this office order No.2345/73731-760/Bail Power/Gaz/2018 dated 23.10.2018, I, Talwant Singh, District & Sessions Judge (HQs), Tis Hazari Courts, Delhi do hereby authorize the following Courts (Central) under Section 10(3) of the Criminal Procedure Code, 1973 to hear and dispose of bail/urgent Criminal applications pertaining to the Police Stations & Investigating Agencies as mentioned against their names, with effect from 27.11.2018 :-

S.No	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Sanjay Khanagwal Spl. Judge (PC Act)(ACB)	Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District.	Sh. Satish Kumar Spl. Judge (FTC)	Sh. V.K. Yadav Spl. Judge (PC Act)(CBI)
2	Sh. Kovai Venugopal Spl. Judge (PC Act)(CBI)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sadar Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAW Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Ms. Poonam Chaudhary Addl. Sessions Judge	Dr. Kamini Lau Spl. Judge (PC Act) (CBI)
3	Ms. Anju Bajaj Chandna Spl. Judge (PC Act) (CBI)	Hazrat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station.	Ms. Kiran Bansal Spl. Judge (PC Act)(ACB)	Sh. Anil Kumar Sisodia Spl. Judge (PC Act) (CBI)

Talwant Singh
(TALWANT SINGH)

District & Sessions Judge (HQs)

Delhi

Dated

24 NOV 2018

No. 2562 / 80177 - 205 /Bail Power/Gaz/2018

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Rakesh Kumar Sharma, Spl. Judge (PC Act) (CBI) (Central) Tis Hazari Courts, Delhi.
4. The AO(J), Filing Section, Admn. Branch (I,II&III) (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
6. The Public Prosecutor, Delhi.
7. The Reader/ PS to the undersigned.
8. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
9. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.

Talwant Singh
District & Sessions Judge (HQs)

Delhi